

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO. 766

TO BE ANSWERED ON MONDAY, THE 12th DECEMBER, 2022

AGRAHAYANA 21, 1944 (SAKA)

Enquiry by ED in Black Money Case in Kerala

766. SHRI HIBI EDEN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Enforcement Directorate (ED) is carrying out any enquiry into the incidents related to the black money case in Kodakara, Kerala and if so, the status thereof and the details of matters under investigation;
- (b) whether the investigation by the ED is at the preliminary stage and if so, the details thereof including the reasons if any, for the delay in the investigation;
- (c) whether the Government is aware that ED was not taking any action despite the detection of an economic offence involving crores of rupees; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d) Yes. On the basis of complaints received from various persons, the Directorate of Enforcement (ED) has initiated enquiry regarding the cash seizure by Kodakara PS. Further details and documents were called for from the Kerala Police on multiple occasions and their reply is awaited in the matter.
